

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 605 on the 22nd August, 1968 and state :

(a) whether Government have reviewed the position regarding the non-implementation of the Coal Wage Board's recommendations by defaulting collieries ;

(b) if so, the names of the collieries which have not implemented so far the Wage Board's recommendations ; and

(c) action taken by Government to implement the recommendations ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes, Sir.

(b) The recommendations have not been implemented by 221 collieries, whose names are given in the statement laid on the Table of the House. [Placed in Library. See No. LT—2370/68]. Moreover, 483 collieries have implemented the recommendations only partially.

(c) Government has decided that principal Governmental purchasers of coal like Railways, Steel Plants and Electricity undertakings, etc., should entertain tenders for coal supplies only from those collieries/managements which produce a Certificate from the Regional Labour Commissioner (Central) of the area in which they are located to the effect that they have implemented the recommendations of the Central Wage Board for Coal Mining Industry.

सूतपूर्व संसद-सदस्यों और मंत्रियों पर टेलीफोन शुल्क की बकाया राशि का जमा होना

2457. श्री नवल किशोर शर्मा : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि वर्तमान तथा सूतपूर्व संसद-सदस्यों तथा मंत्रियों के नाम टेलीफोन शुल्क की बहुत सी राशि बकाया है ; और

(ख) यदि हां, तो क्या ऐसे व्यक्तियों की सूची सभा पटल पर रखी जायेगी ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मन्त्री (श्री इ. कृ. शुक्ल) : (क) खेद

है कि डाक-तार विभाग यह सूचना देने में घस-मर्ष है क्योंकि टेलीफोन लेखे टेलीफोन नम्बरों के हिसाब से रखे जाते हैं, न कि उपभोक्ताओं के नामों या वर्गों के अनुसार ।

(ख) प्रश्न ही नहीं उठता ।

#### Supply of Wheat to Haryana and Rajasthan

2458. DR. KARNI SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the monthly allocation of wheat to Haryana State has been increased by over 40 per cent from the 1st October, 1968 on account of partial drought there ; and

(b) if so, how much increase has been made in the allocation and since when, grain-wise, to Rajasthan which has been in the grip of severest famine continuously for over 5 years ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir.

(b) Rajasthan has been more severely affected by drought and its allocation has been raised from 14 000 tonnes in September to 35 2 thousand tonnes in October and 45 thousand tonnes in November, 1968. Grain-wise allocations from October and November, 1968 are as indicated below :—

	October, 1968	November, 1968
Wheat	15.2	15.0
Milo	10.0	10.0
Jowar	5.0	15.0
Maize	—	5.0
Bajra	5.0	—
	—	—
	35.2	45.0
	—	—

प्राचीन लोगों के डाकघरों में टेलीफोन सेवा

2459. श्री श्रीम प्रकाश श्यामी : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार प्राचीन